

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 08.02.2017.

**PRESENT:** **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 99/16  
PETITION NUMBER : TP 171/17  
NAME OF THE PETITIONER (S) : DECCAPEL FASHIONS PVT. LTD.  
NAME OF THE RESPONDENT (S) :  
UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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PADMANABHA HOLLAS  
9986544793


Advocate  
for Petitioner



Counsel for Petitioner Company is present. He has filed 2 sets of copies.

Notice to OL, ROC and RD. Call on 31.03.2017.

  
MEMBER (J)

  
MEMBER (T)